Annexure-4

Name of the corporate debtor: **Dehradun Integrated Arena Limited**
Date of commencement of CIRP: **02/03/22**
List of creditors as on: **15/04/22**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IL&FS Township & Urban Assets Limited	30-Mar-22	6,64,69,540	6,64,69,540	Unsecured Term Loan	NIL	Yes	0%	NIL	NIL	NIL	NIL	Related party, hence not part of CoC
1			6,64,69,540	6,64,69,540		-	-	-	-	-	-	-	